

DIVISION BENCH

ITEM NO.118

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.263/2022, IA No.374/2022, IA No.193/2023, IA No.386/2022,
IA No.412/2023, IA No.435/2023 & IA No.229/2024
IN CP (IB) No.218/ALD/2019**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 14th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	AMERICAN EXPRESS BANKING CORP V/S J.M.L. MARKETINGS PVT LTD
UNDER SECTION	7 IBC (IN LIQUIDATION)

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned
to 12th June, 2024.

-Sd-

(Court Officer)

14th May, 2024

*Bipul Kumar Tiwari
(Stenographer)*